

**Central Administrative Tribunal
Principal Bench**

**RA No.213/2017
in
OA No.2432/2014
MA No.3487/2017**

New Delhi, this the 17th day of November, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Smt. Ved Kaur,
Wd/o Late Mahinder Singh,
Aged 64 years,
R/o H.No.208, Vill.-Ladpur,
New Delhi-110081.

(By Advocate : Shri S.M. Dalal)

...Applicant

Commissioner,
North Municipal Corporation of Delhi,
Civic Centre, Minto Road,
New Delhi.

(By Advocate : Ms. Sonika for Shri Ravi Kant Jain)

...Respondent

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard the learned counsel for review applicant.

2. MA No.3487/2017 seeking condonation of delay is allowed.

3. We do not find any valid ground to entertain the present RA and, accordingly, the same is dismissed. No costs.

(Nita Chowdhury)

Member (A)

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(V. Ajay Kumar)

Member (J)